

DIVISION BENCH  
COURT - II

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/128(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	FERRO RODS PRIVATE LIMITED
UNDER SECTION	IBC SECTION 59

**Appearance (via video conferencing/physically)**

Ms. Madhuri Pandey, PCS for the Petitioner Liquidator

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter **on 28.08.2024.**

(Anamitra Pal)

Court Officer